



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-015/NCLAT/CHN BEN/2026

Dated: 23.01.2026

NOTICE

Please take notice that the next date of hearing in the following matter of Chennai Bench is **26.02.2026**.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024 Part Heard	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 13 Ors	Mr. Bhagavath Krishnan	Mr. T Ravichandran R1 Mr. SR Raghunathan R2 Mr. ML Ganesh- R5

By order of Hon'ble Member (Judicial)

Chennai Bench

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